

Railway Employees

6815. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) the number of employees working on Computerised Reservation counters in the country;

(b) whether the Government are considering any proposal to give benefit of computer allowance to the employees engaged in computerised reservation work;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) The information is being collected and will be laid on the Table of the Sabha.

(b) No, Sir.

(c) Does not arise.

(d) Grant of Computer Allowance to the employees engaged in Computerised reservation work has not been considered justified.

Prawn Farming

6816. SHRI SANAT KUMAR MANDAL : Will the Minister of AGRICULTURE be pleased to state:

(a) whether some international companies have been allowed to undertake prawn farming in the Sunderbans in West Bengal;

(b) if so, the details of these companies and the terms and conditions stipulated in this regard; and

(c) the places where these companies are likely to locate their projects in the area?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) No, Sir.

(b) and (c). Question does not arise.

Godowns

6817. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of FOOD be pleased to state :

(a) whether the Food Corporation of India is taking on lease private godowns while the godowns belonging

to Central Warehousing Corporation (CWC) are lying vacant thereby wasting precious Governmental funds;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government for proper utilisation of the vacant godowns?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) No Sir. The Food Corporation of India always gives preference to public agencies including the Central Warehousing Corporation (CWC) in the matter of hiring of godowns.

(b) Does not arise.

(c) The Corporation constantly reviews its storage requirements and pursues a flexible policy on hiring and de-hiring with a view to ensuring optimum utilization of available godown space. As a result of these measures, the overall capacity utilization in FCT has gone up from 65% in 1992-93 to 80% in 1994-95.

Sports Facilities

6818. SHRI S.M. LALJAN BASHA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) whether any proposal has been received for financial assistance to develop sports facilities from the Municipalities in the country;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : (a) Yes, Sir.

(b) and (c). During the last three years, the Department received 16 proposals in which the sponsors were the Municipalities of various states. The details of the proposals and the action taken by the Govt on these proposals are given in the enclosed statement.

STATEMENT

S.No.	Name of the Project with name of the sponsors	Estimated cost	Action take by the Govt
1	2	3	4
1.	Sports Complex at Amberpet by Municipal Corporation, Hyderabad	Rs. 100.00 lakhs	Rajected
2.	Indoor Stadium at Visakhapatnam by Commissioner, Municipal Corp. Visakhapatnam (A.P.)	Rs. 234.90 lakhs	Found deficient and deficiencies intimated to State Govt. on 20.7.94